

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 330**

IA-1066/2024 IA-1068/2024

In

IB-1736(ND)/2019

**IN THE MATTER OF:**

M/s. Small Industries Developer Bank Of India

**.....APPLICANT/PETITIONER**

**Vs**

M/s. Stanley Hotel & Resorts Pvt. Ltd.

**.....RESPONDENT**

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 16.04.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mohd Moonis Abbasi, Adv

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **10.05.2024**.

Sd/-

**(Court Officer)**